

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:462  
ANSWERED ON:25.02.2010  
VACANT RAILWAY LAND  
Singh Shri Rakesh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have formulated any scheme to use the vacant land of Railways;
- (b) if so, the details of such land in Jabalpur zone under Western Central Railway; and
- (c) the steps taken by railways to make use of that land?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): Vacant land not required for Railway's immediate operational needs is put to alternative use including commercial development wherever feasible. Railways have set up a separate authority namely Rail Land Development Authority (RLDA) through an amendment of Railway Act, 1989 to undertake commercial development of such vacant railway land.

RLDA utilises such land wherever feasible on Indian Railways including West Central Railway for setting up of various infrastructure projects through innovative financing models. An area of 97 acres has been identified on West Central Railway in this regard.